

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
R.L.GOENKA SPICECHEM PVT. LTD.

1.	NAME OF CORPORATE PERSON	R.L.GOENKA SPICECHEM PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE PERSON	26/07/2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U15495WB2007PTC117472
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	28, ARMENIAN STREET, Kolkata, West Bengal, India, 700001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15/04/2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Niraj Kumar Agrawal Swastik,334/157, Jessore Road, F No-3H, Kolkata-700089 EMAIL- RLG.VL.2025@GMAIL.COM Call-9830016006 Reg No- IBBI/IPA-001/IP-P00949/2017-18/11569
8.	LAST DATE FOR SUBMISSION OF CLAIMS	15/05/2025

Notice is hereby given that the R.L.GOENKA SPICECHEM PVT. LTD. has commenced voluntary liquidation on 15/04/2025.

The stakeholders of R.L.GOENKA SPICECHEM PVT. LTD. are hereby called upon to submit a proof of their claims, on or before 15/05/2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Date and Place: 19/04/2025 Kolkata



Niraj Kumar Agrawal
Reg No- IBBI/IPA-001/IP-P00949/2017-18/11569
AFA valid till 31/12/2025